

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

22.

CP/89(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.07.2024**

NAME OF THE PARTIES:

Punit Aggarwal

Vs.

Umash Creations Private Limited

SECTION: 59, 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Ld. Counsel for both the parties present physically, but appearance is not given in the appearance sheet.
2. List this matter for final hearing on **29.08.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)